

Annexure-3

Name of the Corporate Debtor: Sunblink Real Estate Private Limited; Date of commencement of CIRP: 22-01-2025; List of creditors as on: 14-02-2025

List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Piramal Capital & Housing Finance Limited	05-02-2025	4086,89,73,912	4018,60,21,110	Secured FC	-	-	No	100	-	-	-	68,29,52,802	Clarification on GST on interest and manner of interest charged is awaited.
	Total		4086,89,73,912	4018,60,21,110	-	-	-	-	100	-	-	-	68,29,52,802	-